

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 938- JK (LD) of 2026

DATED:- 22 - 01 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

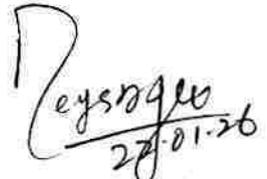
Sd/-
(Achal Sethi)
Secretary to Government

Dated: - 22.01.2026

No:-LAW-OIC/1/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:- 938- JK(LD) of 2026 dated 22.01.2026

S.No	Case No.	Title of case	Name of the OIC with designation	Contact No.	Email.id
1	WP(C) No 3471/2025	Jhangir Ahmed Butt V/S UT of J&K & Ors	Sh. Rohit Wedhara, Executive Engineer, Hydraulic Division Kishtwar	9419149975	rohitwed.80215@jk.gov.in
2	C.P./552/20 25 (JAMMU) In O.A./884/2 021	BIKRAM SINGH Vs SHRI SHALEEN KABRA, IAS AND ORS	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
3	OA No. 223/2020	Mohinder Kumar V/s UT & Ors.	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
4	O.A./1378/ 2024	DARSHAN SINGH v/s Jal Shakti Departmen	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
4	O.A./634/2 025	ASHWANI KUMAR v/s Jal Shakti Department	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
6	O.A./310/2 025	PAWAN KUMAR AND ORS v/s Jal Shakti Department	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
7	O.A./247/2 025	SUNIL KUMAR v /s Jal Shakti Department	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
8	OA/649/20 25	EM RAJ v/s Jal Shakti Department	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
9	OA /690/2025	Saran Dass v/s Jal Shakti Departm nt	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
10	O.A./652/2 025	VIJAY KUMAR v/s Jal Shakti	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com

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11	O.A./640/2025	DEVINDER SINGH v/s Jal Shakti Department	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
12	O.A./471/2025	Kirpal singh v/s Jal Shakti Department	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
13	O.A./500/2025	DILBAGH SINGH v/s Jal Shakti Department	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
14	O.A./315/2025	ROMESH CHANDER v/s Jal Shakti Department	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
15	O.A./820/2025	TARA CHAND v/s Jal Shakti Department	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
16	O.A./1165/2025	SWARAN DEW SINGH Vs JAL SHAKTI DEPARTMENT	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
17	O.A./1470/2025	Khushi Ram & Ors Vs UT of Jammu & Kashmir and Ors	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
18	O.A./1419/2024	TALLO RAM Vs WATER AND ADMINISTRATION	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
19	O.A./406/2025	SUBASH CHANDER Vs JAL SHAKTI DEPARTMENT	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
20	O.A./1582/2025	Karan singh v/s UT of jammu and kashmir	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
21	O.A./2083/2025	SUMRITI BHAT Vs JAL SHAKTI DEPARTMENT	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
22	TA No.	Pardeep Singh	Er. Sumesh Hangloo,	9469131858	phekathua@gmail.com

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	5008/2020 in SWP No 471/2019	V/S State & Ors	Executive Engineer, PHE Division Kathua		
23	CPSW 638/2017 in SWP No. 2677/2016	Vipan Kumar & Ors V/S Sh M.Raju & Ors	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
24	CCP(s) No 76/2021 in OWP No 1694/13	Bansi Lal V/s State & Ors.	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
25	WP(C) No. 536/2022	Ramandeep Singh V/S U.T of J&K & ors	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
26	WP(C) No 1928/2022	Amit Singh V/S U.T & Ors	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
27	WPC No. 45/2024	Anchal Singh V/s UT of J&K & Ors	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
28	OWP No. 965/2014	Khiali Ram V/S U.T & Ors	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
29	WPCNO.3 260/2023	Ishwar Dutt V/S U.T & Ors	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
30	WPC2252/ 2024	Rajinder Kumar V/S U.T & Ors	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
31	WPC240/2 024	Bhagwan Singh V/s UT & Ors	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
32	WPC2998/ 2024	Khem Raj Sadotra V/S U.T & Ors	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
33	RP No. 13/2020 In SWP No. 677/2014	Chaman Lal and ors. V/S U.T & Ors	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
34	WPC1071/ 2025	M/s Shri Krishna Stone Crusher and Ors V/S. UT of J&k and ors.	Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua	9469131858	phekathua@gmail.com
35	WP(C)	UT of J&K Vs.	Er. Vipankumar	9419119982	Vipankum.71415@jk.gov.o

Respected Sir

	_____/202 6	Rahul Sharma	Superintending Engineer, Hydraulic Circle Poonch		n
36	CP No. 625/2025 TA 7641/2020 SWP 3056/2014	Seema Devi V/S Shaleen Kabra IAS and Ors	Er. Sanjay Badhan, SE, Hydraulic Circle Jammu	9419126581	sehydrauliccirclejammu@g mail.com
37	CP No. 256/2025 in WP(C) 379/2024	Gopal Singh Vs Shaleen Kabra, FC and Ors	Er. Sanjay Badhan, SE, Hydraulic Circle Jammu	9419126581	sehydrauliccirclejammu@g mail.com
38	WP(C)____ —	Darshan Kumar V/s UT of J&K and ors.	Er. Narender Singh, Executive Engineer	9419025211	Phemkathua@rediffmail.co m

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